

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:1106  
ANSWERED ON:03.03.2010  
SUBSIDENCE IN COAL MINES AREAS  
Ahir Shri Hansraj Gangaram

**Will the Minister of COAL be pleased to state:**

- (a) whether the extraction of over burden dumping from various coal mines in the country including Western Coalfields Limited (WCL) has resulted in subsidence of land;
- (b) if so, the details thereof and the reasons therefor, company-wise and location-wise;
- (c) whether the subsidence of land is the result of unscientific coal mining in these areas;
- (d) if so, the details thereof;
- (e) whether the Government has constituted a task force to examine the causes of subsidence; and
- (f) if so, the outcome thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION(SHRI SRIPRAKASH JAISWAL)

- (a) No, Sir. No extraction is done on over burden dumps in various coal mines in the country including Western Coalfields Limited (WCL) and as such there is no subsidence of land for this reason.
- (b) Does not arise in view of reply to part (a) above.
- (c) to (f) : Yes, Sir. The problem of subsidence as a result of unscientific mining of more than 200 years of operation particularly in the coalfields of Jharia and Raniganj are being dealt in a recently approved Master Plan for these two coalfields. The implementation of the Master Plan is being monitored by a High Powered Committee under the Chairmanship of Secretary (Coal).